## GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1980 ANSWERED ON:23.07.2014 OVERSEAS INDIAN CENTRES Biju Shri Parayamparanbil Kuttappan

## Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the details of Overseas Indian Centres presently functioning across the globe;
- (b) the details of functions being performed by these centres,
- (c) whether any review regarding the functioning of these centres have been conducted by the Government and if so. the details and findings thereof, and
- (d) the steps taken/being taken by the Government to resolve the difficulties being faced by these centres?

## **Answer**

## MINISTER OF STATE OVERSEAS INDIAN AFFAIRS GENERAL (RETD.) SHRI V.K. SINGH

- (a) The Ministry of Overseas Indian Affairs has established two Overseas Indian Centres (OIC) in Washington DC in United States of America (USA), and Abu Dhabi in United Arab Emirates (UAE).
- (b) Duties being performed by both centres are as follows: QIC. Washington
- i. Publicizing Diaspora Schemes like Know India Programme / Scholarship Programme for Diaspora Children.
- ii. Recommending, if required, the names of persons interested in participating in schemes to Ministry of Overseas Indian Affairs.
- iii. Interactions with Indian Community Association.
- iv. Works related to Overseas Citizens of India/Person of Indian Origin cards
- QIC. Abu Phahi
- i. Attestation of employment contracts.
- ii. Managing Indian Workers Resource Centre (IWRC)
- iii. Maintenance and operation of Indian Community Welfare Fund (ICWF) to provide financial assistance to distressed Indians in need,
- iv. Visit jails, hospitals, immigration authorities, labour authorities, police stations and liaison with the concerned local authorities for effectively redressing grievances of Indians,
- v. Constant and regular interactions with various social and cultural Indian Community organizations and taking up their cause with the local authorities,
- vi. Follow up with concerned authorities for payment of end-of service benefits, death compensation and Diya Money,
- vii. Taking up issues of families back home of Indian residents fn UAE with the concerned authorities in India.
- (c & d) No Madam. The two centres are performing their functions satisfactorily.